GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3284 ANSWERED ON:12.12.2014 CENTRAL SHARE OF REVENUE Jayavardhan Dr. Jayakumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken up the flood protection works in the States / UTs including Tamil Nadu during last three years and the current years;
- (b) if so, the details thereof along with their status; State/ UT-wise;
- (c) whether the Central Grant promised for the purpose has been released in full;
- (d) if so, the details thereof and if not, the reasons therefor, State/UT-wise; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) to (e): The measures for flood protection are formulated and implemented by the States/ UTs as the subject falls under their purview. The Government of India provides promotional Central assistance to States under Flood Management Programme (FMP), continuation of which has been approved for XII Five year Plan with an outlay of Rs.10,000 crore. The Government releases Central assistance for the eligible proposals received from the States as per guidelines of FMP. Release of fund is dependent on the fulfilment of FMP guidelines by the State Government. In case, any proposal, including reimbursement of the expenditure, of any State Government is not in compliance of FMP guidelines, funds are not released. The details of projects approved, completed and funds released during the last three years and current year to various States, including the State of Tamil Nadu, under FMP are given in Annexure. The Government has issued modified guidelines for approval of projects and release of funds to States under FMP during the XII Plan. An Inter-Ministerial Committee (IMC-FMP) has been constituted for approval of projects for funding under FMP. Monitoring agencies are also advising States for ensuring compliance of FMP guidelines to enable expeditious release of funds by the Government.